

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

**(IB)-266(ND)2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MR. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon  
Buildcon Pvt. Ltd.**

**SECTION: 7 of IBC, 2016.**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner</b>		<b>: Mr. Nipun Gautam, Advocate</b>	
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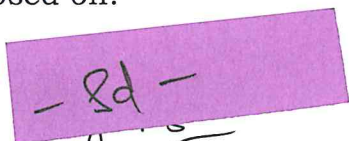
	<b>Present for the Respondent</b>		<b>: None</b>	
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**ORDER**

CA 1635 of 2019 is the status report filed by the Resolution Professional in relation to CD "Horizon Buildcon Pvt. Ltd." The same is taken on record and stands closed.

CA 1636 of 2019 filed in IB 266 of 2018 is by the Resolution Professional representing M/s. "Horizon Buildcon Pvt. Ltd." wherein prayer is made for the appointment of Authorised Representative (AR). It is submitted that the maximum percentage of voting is casted in favour of Mr Pawan Kumar Garg by the Home Buyers. Therefore, Mr Pawan Kumar Garg is hereby appointed as 'Authorised Representative' (AR) for the Home Buyers with direction that he should have complete instructions from the Home Buyers with regard to the mode of voting in the meetings. The Resolution professional shall facilitate the Authorised Representative at the time of voting as per the procedure/

Advice given by the Home Buyers. Accordingly, the application stands disposed off.



**(L.N. Gupta)**  
**Member (T)**



**(Ch. Mohd. Sharief Tariq)**  
**Member (J)**